

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT : DELHI**

**ORDER**

In supersession of all earlier orders, I hereby authorize the following Judicial Officers posted in North District, Rohini Court Complex to look after the work of the various Branches as mentioned against their names as 'Officer In-Charge' and 'Link Officer In-Charge' with immediate effect:-

<b>Administrative Work</b>			
<b>S. No.</b>	<b>Branch/Work Assigned</b>	<b>Officer In-charge</b>	<b>Link Officer In-charge</b>
1.	Office of the Ld. D & SJ (N)	Ld. District & Sessions Judge, North	Sh. Vinod Kumar, ASJ-05, North
2.	Administration Branch (I, II, III)	Sh. V. K. Bansal, ASJ-03, North	Sh. S.S.Malhotra, PO MACT-1, North
3.	Judicial Branch	Sh. S. S. Malhotra, PO MACT-1, North	Sh. Vidya Prakash, PO MACT-02, North
4.	Vigilance Branch	Sh. Sanjeev Aggarwal, ASJ-02, North	Sh. Shivaji Anand, ADJ-02, North
5.	Leave Sanctioning Authority (Judicial Officers)	Ms. Bimla Kumari, ASJ/SPL Fast Track Court, North	Sh. V. K. Bansal, ASJ-03, North
6.	Leave Sanctioning Authority (Admn. I & II)	Ms. Sukhvinder Kaur, ASJ-04, North	Ms. Kiran Gupta, ADJ-03, North
7.	Leave Sanctioning Authority, (Admn. III)	Sh. S. S. Malhotra, PO MACT-1, North	Ms. Kiran Gupta, ADJ-03, North
8.	First Appellate Authority (RTI Act)	Sh. Vidya Prakash, PO MACT-02, North	Sh. Neeraj Gaur, ADJ-01, North
9.	Transparency Officer (RTI)	Sh. Neeraj Gaur, ADJ-01, North	Sh. Shivaji Anand, ADJ-02, North
10.	Controlling Officer, Accounts	Ms. Sukhvinder Kaur, ASJ-04, North	-----
11.	Head of Office	Sh. Neeraj Gaur, ADJ-01, North	Ms. Kiran Gupta, ADJ-03, North
12.	Drawing & Disbursing Officer/Cash Branch	Ms. Vinod Bala, A. O. (J), North	Sh. Ram Charan Dhiwar, Account Officer, North
13.	Record Officer	Sh. Harish Chand, Branch In-charge (Admin), North	-----

- Note:-**
1. As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer shall look after the work of the concerned branch.
  3. Correspondence with Hon'ble High Court of Delhi, New Delhi shall be done only by the undersigned.

*Vinod Kumar*  
(VINOD KUMAR)  
District & Sessions Judge (Officiating)  
North District, Rohini Court : Delhi

No. 970-1020 Admn.(North)/RC/2019

Dated, Delhi the 07/1/19

**Copy forwarded for information and necessary action to :-**

1. The Registrar General, High Court of Delhi, New Delhi
2. The District & Sessions Judge (Headquarter), Delhi
3. The District & Sessions Judge (North-west), Rohini Court, Delhi
5. The Judicial Officers concerned.
6. The Chief Prosecutor, North District, Rohini Court Delhi.
7. The Secretary, DLSA (North), Rohini Court, Delhi.
8. All the A.O. (J)/Branch In-charges of North District Rohini Court, Delhi.
9. The Record Officer (RTI), North District, Rohini Court, Delhi.
10. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
11. Web-Site Committee, Rohini Court, Delhi.
12. PS to D&S(North), Rohini Court, Delhi.
13. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
14. The PRO/APRO, North & North-West District, Rohini Court, Delhi.
15. The Branch In-charge, R & I Branch for uploading on LAYERS.

*Vinod Kumar*